

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI.

REGN.NO. OA 2080/88

1.11.1988      Shri K.B.Kumar      .....      Applicant

Vs.

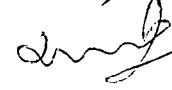
Union of India & others .....      Respondents.

Coram: Hon'ble Mr.P.K.Kartha, Vice Chairman  
Hon'ble Mr. Kaushal Kumar, Member

For the Applicant      .....      Shri G.N.Oberoi, Counsel

Learned counsel for the applicant wants  
permission to withdraw this application. Permitted  
to withdraw. Application is dismissed as withdrawn  
with liberty to file a fresh application, if so advised.

  
( KAUSHAL KUMAR )  
MEMBER  
1.11.88

  
( P.K.KARTHA )  
VICE CHAIRMAN  
1.11.88